

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/1068/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri D. K. Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati the 15th February, 2018.

Sub: **Casual Leave along with headquarter leave permission.**

Ref:- Your letter No. DJM/ 762, dated 09.02.2018

Sir,

With reference to the above, I am directed to inform you that your prayer for three days Casual Leave on 15.02.2018, 16.02.2018 and 17.02.2018 along with headquarter leave permission w.e.f. the evening of 13.02.2018 till the evening of 18.02.2018 has been granted/~~rejected~~.

Yours faithfully,

15/2/18

JOINT REGISTRAR (VIGILANCE)

[Signature]
13/02/18